

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

A Committee comprising of following Judicial Officers is hereby constituted to deliberate and make recommendations on the aspect of the revised pay scales/posts to give full effect to the Judgment dated 09.07.2015 in WP(C) Nos. 5392/2011, 4964/2011, 5085/2011 & 5394/2011, with immediate effect :

Name of Judicial Officer	Designation
Sh. Rajiv Mehra Spl. Judge (NDPS Act) (Central)	Chairperson
Sh. Sanjay Garg-I Spl. Judge (PC Act) (CBI) (Central)	Member
Sh. Vinod Kumar ADJ (Central)	Member
Sh. Virender Kumar Bansal ASJ (FTC) (West)	Member
Ms. Kaveri Baweja Spl. Judge (FTC) (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(A.K. CHAWLA)

District & Sessions Judge (HQs)
Delhi

1521/34911-939

No. _____ /F.1(3)/Gaz/15 Dated **18 AUG 2015**

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court complex, Delhi/New Delhi.
3. Sh. A.K. Mendiratta, PO-MACT (Central)/Controlling Officer, THC, Delhi.
4. The Officers concerned.
5. The Sr.AO(J)/AO(J), Admn. Branch (I, II & III), Vigilance & Litigation Branch, Recruitment Cell, Care Taking Branch (Central), THC, Delhi.
6. The AAO, (Central), THC, Delhi.
7. The P.S./Reader to the undersigned.
8. The Website Committee (English/Hindi), THC, Delhi.

District & Sessions Judge (HQs)
Delhi